NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.10/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.4/2008
NAME OF THE COMPANY	Mancherial Cement Company Pvt Ltd
NAME OF THE PETITIONER(S)	Chandrakant Agarwal & (12) Others
NAME OF THE RESPONDENT(S)	Mancherial Cement Company Pvt Ltd & (45) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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	i.		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bondary for P. VIKRAM	Advocate for Respondint No.]	Uitram Aculaw cham bod. (mg	Matik
E. chidamberani inplanter	Pcs Lan	9849056652	la

Enclosed Order Sheet

Heard, Shri Bandary for P. Vikram learned counsel for the petitioner and Shri. S. Chidambaram, learned PCS, for impleading respondents.

The learned counsels requested time. Post the Case on 09.10.2017.

Member (Technical)

Member (Judicial)